

असल संख्या ६३० के उत्तर के सम्बन्ध में सभा पटल पर एक ऐसा विवरण रखने की कृपा करेंगे जिसमें यह बताया गया हो कि :

(क) नेपाल सरकार को उसकी पंच-वर्षीय योजना के लिये अब तक कुल कितनी वित्तीय तथा अन्य सहायता दी गई है; और

(ख) भारत सरकार की सहायता से अब तक कौन कौन सी मुख्य परियोजनायें पूरी हो चुकी हैं ?

वित्त सचिवजी (श्री ब० रा० भगत) :

(क) तथा (ख). मानी गयी जानकारी का विवरण सभा की मेज पर रख दिया गया है [बैकव्ये परिशिष्ट ४, अनुबन्ध संख्या ११६]

श्री भक्त बर्तन श्रीमन्, इस विवरण में ज्ञात होता है कि १० करोड़ रुपये में से अभी तक केवल १ करोड़ ४० लाख रुपये नेपाल सरकार को सहायता के रूप में दिये गये हैं। मैं जानना चाहता हूँ कि क्या भारत सरकार बहा की पंचवर्षीय योजना की प्रगति में मन्तुष्ट है और क्या यह मत्य है कि बहा आये दिन जो मन्त्रिमंडल बनने और विगहने जा रहे हैं, उनकी वजह में बहा की पंचवर्षीय योजना में व्याघात पड़ रहा है ?

श्री ब० रा० भगत . नेपाल हमारा एक पड़ोसी मित्र राष्ट्र है। उसकी पंचवर्षीय योजना पर मैं कोई एक टिप्पणी करना उचित नहीं समझता हूँ।

श्री भक्त बर्तन . श्रीमन्, क्या मैं जान सकता हूँ कि जिस तरीके से भारत को विदेशी मुद्रा, फारेन एक्सचेंज की कठिनाइयों का सामना करना पड़ रहा है, उसी तरीके से क्या नेपाल सरकार के सामने भी यह कठिनाई है और यदि है तो भारत उसकी क्या सहायता दे रहा है ?

श्री ब० रा० भगत : उनके निर्माण के लिए भी सहायता हम दे रहे हैं उसमें उनकी

विदेशी मुद्रा की भी सहायता यथासम्भव सम्मिलित है।

श्री भक्त बर्तन : क्या मैं जान सकता हूँ कि भारत में जो विशेषज्ञ या अधिकारी नेपाल सरकार को इस सम्बन्ध में दिये गये हैं वे किन शर्तों पर दिये गये हैं और वहाँ की कठिनाइयों को देखते हुए उनको क्या कुछ विशेष एलाउन्स दिये जा रहे हैं ?

श्री ब० रा० भगत उन की सब कठिनाइया, वहाँ की स्थिति और सभी बातों पर विचार करके ही उनका आलाउम या दूसरी सुविधायें तय की जाती हैं।

Pool of Officers or of Services

*1387. Shri Harish Chandra Mathur: Will the Minister of Home Affairs be pleased to state what effort, if any, has been made and what agreement, if any, reached to form a pool of officers or of services at zonal level?

The Minister of State in the Ministry of Home Affairs (Shri Datar): The question of man-power planning is being considered by the Zonal Councils

Shri Harish Chandra Mathur: What are the problems which have prompted the Government of India to take up this question?

Shri Datar: A number of problems arise on account of the new development schemes under the Second Five Year Plan, and the question is whether officers useful either for administrative or technical purposes are available, and therefore, Government are trying to find out to what extent they are available, and if not, how they can be properly trained in this respect.

Shri Harish Chandra Mathur: The question is to have a pool of officers for the entire zone at that level. May I know what efforts have been made, and what success has been achieved in this matter.

Shri Datar: It is too early. The question is now before the zonal

councils, and they are considering this question, and after their recommendations are received, the Government of India will consider this matter.

Shri B. S. Murthy: May I know whether the managerial pool is a part of this plan?

Shri Datar: Yes.

Shri Thimmaiah: There is another pool of management, and this pool of officers is of the services. Fifty per cent of the services the Government says is selected and 50 per cent recruited. Will it not work injustice to the reservation order in respect of the Scheduled Castes and Scheduled Tribes?

Shri Datar: The Government will keep this point of view also in mind.

Shri Harish Chandra Mathur: May I know if the Government have considered having a common Governor and a common secretariat for the various States of the zones?

Shri Datar: It is not practical to have a common secretariat for all the zones together. We are having officers for the different zones.

Shri Harish Chandra Mathur: Is it not possible to have a common Governor for all the various States in a zone, and have a common secretariat for that Governor?

Shri Datar: That is a different question. The question here deals with man-power, and a Governor is not certainly included in that.

Foreign Exchange

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*1390. { **Shri Heda:**
Sardar Iqbal Singh:
Shri S. M. Banerjee:
Shri Pangarkar:

Will the Minister of Finance be pleased to state:

(a) whether Government have fixed Rs 225 crores as the sum, for allocation of foreign exchange in the half

year commencing from 1st October; and

(b) how this amount will be further allocated State-wise to various industries in the private and public sector?

The Deputy Minister of Finance (Shri B. R. Bhagat): (a) and (b). I regret it will not be in the public interest to disclose what foreign exchange allocation has been fixed by Government for the half year October, 1957 to March, 1958 and what is its distribution.

Shri Heda: In view of the shortage of foreign exchange, both industry and the people would like to know from time to time how much foreign exchange is being made available, and how it is distributed.

Mr. Speaker: He tries to explain in the question. The hon. Minister has said that in the interests of public administration, it is not proper to give out this information, but he wants to say: would it not clear up many misunderstandings and excessive demand for foreign exchange if it is given out. That is his point.

The Minister of Finance (Shri T. T. Krishnamachari): The question really is this. We have certain tight commitments, about which I have told the House. Subject to those tight commitments, certain amounts are released and they are placed at the disposal of the various Ministries. A large portion of it undoubtedly goes to the Commerce and Industry Ministry. If the amount is disclosed, then the trouble will be the question of apportionment of the amount that is available. Either there will be acceleration of the demand, or perhaps, cornering of certain types of goods merely because there is going to be a slowing down of the issue of licences. I think the totality of the amount that is allotted for this purpose be better kept secret for the time being, until the licences are granted. The information can be given to the hon. Member after the period is over.